

OFFICE OF THE DISTRICT JUDGE, MURSHIDABAD,  
(English Department)  
Berhampore, Murshidabad.

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ORDER

No 741

Dated : Berhampore, the 14<sup>th</sup> Novembar, 2018.

In view of transfer of some Judicial Officers of different stations under this Judgeship who were members of the "Complaints Committee" formed earlier issuing different Orders regarding Sexual Harassment of women at working places including the Court Premises in respect of this Judgeship, the following sub-division-wise Committees are being reconstituted with the Officers and a person of Non-government Organizations or associations who committed to the cause of women or a person familiar with the issues relating to sexual harassment for different Sub-divisions including Sadar under this Judgeship.

Berhampore.

- Smt. Aparajita Ghosh..... Chairman.  
ADJ, 1<sup>st</sup> Court, Berhampore, Murshidabad.
- Smt. Tanusree Dutta..... Member.  
Civil Judge(Sr Divn), Addl Court, Berhampore, Msd.
- Smt. Bejoyita De..... Member.  
Judicial Magistrate, 1<sup>st</sup> Court, Berhampore, Msd.
- Matiur Rahaman, .....Member.  
Secretary, Karnasubarna Welfare Society,  
Vill., & P.O-Jadupur, Berhampore, Msd.  
Mobile No. 9434856496.

Jangipur.

- Sri Subhra Bandyopadhyay ..... Chairman.  
ADJ, 1<sup>st</sup> Court Jangipore.
- Smt. Parna Bhattacharya..... Member.  
Judicial Magistrate, 2<sup>nd</sup> Court, Jangipur, Msd.
- Smt Aparna Chatterjee..... Member.  
Judicial Magistrate, 3rd Court, Jangipur, Msd.
- Smt Anuradha Mondal (Banerjee)..... Member.  
Advocate Jangipur Court & Vice-Chairman of  
State Committee for Protection of Democratic  
Rights & Secularism.

Kandi.

- Sri Sandip Kumar Manna..... Chairman.  
Additional District & Sessions Judge, Kandi, Murshidabad.
- Sri Indranil Ghosh..... Member.  
Civil Judge (Jr Divn), 1<sup>st</sup> Court, Kandi, Murshidabad.
- Sri Arpita Hira..... Member.  
Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Kandi.
- Miss Sweety Ghosh, Advocate, Kandi..... Member.  
Court, Murshidabad.

Lalbagh.

- Sri Jiban Kumar Sadhu.....Chairman  
Additional Dist. & Sess. Judge, Lalbagh .Murshidabad.
- Smt.Mou Ghatak Majumdar..... Member.  
Civil Judge (Sr. Divn), Lalbagh .Murshidabad.
- Smt.Reshmi Das.....Member.  
Civil Judge (Jr. Divn), Addl Court, Lalbagh, Msd.
- Smt. Kumkum Mukherjee..... Member.  
Secretary Sahanagar Sankalpa, Sahanagar.  
P.O. & Dist. Murshidabad.

This order is issued in supersession of all orders issued earlier in connection with the above matter.

The above order is passed for the sake of better administration of justice and with a view to maintain Gender-just atmosphere at all working places under this Judgeship

Let a copy of this order be sent to all Courts and departments under this Judgeship.

Inform all concerned.

Sd/- P. S. Chatterjee  
District Judge, Murshidabad.